

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.01.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (AA)Merger & Amalgamation/4/2021
NAME OF THE COMPANY	Virchow Chemicals Pvt Ltd (Transferor Co.) & Virchow Laboratories Ltd (transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned PCS for the Petitioner appeared.

RD and OL reports are awaited.

PCS for the Petitioner is directed to publish the next date of hearing in Business Standard (English) and Nava Telangana (Telugu) Newspapers dailies respectively both published from Hyderabad at least ten days before the next date of hearing. Petitioner is also directed to issue notice to Statutory Authorities viz., RD, RoC, OL and Income Tax as per the provisions of Sec.230(5) of the Act read with Rule 8 of the Companies(Compromises, Arrangements and Amalgamations) Rules 2016.

Matter stands adjourned for further consideration to 18.03.2021.



Binod Kumar Sinha

MEMBER TECHNICAL

MEMBER JUDICIAL